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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 532/2023

SARTAJ @ALLAHARAKHA

..... Petitioner

Through: Mr. Sushant Bali, Advocate.

versus

STATE OF NCT OF DELHI Respondent

Through: Mr. Sanjeev Bhandari, ASC for the

State.

S.I. Pankaj Kumar, P.S.: H.N. Din.

CORAM:

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER 22.11.2023

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- 1. Re-notify on 05.01.2024.
- 2. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

NOVEMBER 22, 2023/*at*

Click here to check corrigendum, if any